(c) if so, the main recommendations thereof;

(d) how many of the recommendations have been examined; and

(e) the steps being taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMEN-TATION (SHRIMATI MANEKA GANDHI): (a) No working group has been set up by the Government to evaluate the status of pollution control in the rayon industry.

(b) to (e) Does not arise.

#### Women Development Corporations

6043. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) the States and Union Territories where Women Development Corporations have been set up;

(b) the industrial unit started by them; and

(c) the number of women who have been employed in these units?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN DE-PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) Women Development Corporations have been set up in the States of Andhra Pradesh, Gujarat, Karnataka, Kerala, Madhya Pradesh, Mahārashīra, Punjab, Tamii Nadu, Uttar Pradesh, Himachal Pradesh and the Union Territory of Chandigarh.

(b) and (c). The function of the Women Development Corporation is basically to act as a catalytic agent in identification of women entrepreneurs, preparation of shelf of viable projects, facilitating credit and marketing tieups etc. However, some Women Develop ment Corporations have set up industrial units-Punjab is running 8 unit employing 410 women. Tamil Nadu is running five units. employing 343 women, Union Territory of Chandigarh is running one unit employing 12 women. The Women Development Corporations in the States of Gujarat, Karnataka, Madhya Pradesh, Himachal Pradesh and Kerala have not set up any industria: units. Information in this regard with reference to the Women Development Corporation in the States of Andhra Pradesh, Maharashtra and Uttar Pradesh is being collected.

#### **CBI Cases Pending Investigation**

6044. SHRI MULLAPPALLY RAMA CHANDRAN: Will the PRIME MINISTER b∉ pleased to state:

(a) the number of referred cases pending investigation by Central Bureau of Investigation as on 31 December, 1989;

(b) the number of cases referred by State Government of Kerala to Central Bu reau of Investigations for investigation dur ing 1988 and 1989;

(c) the number of cases in which investigations have been concluded; and

(d) the number of cases involving for eign funds under investigation by Centra Bureau of Investigation as on 28th February 1990?

THE PRIME MINISTER (SHRI VISH WANATH PRATAP SINGH): (a) 1247 case are pending investigation by CBI as or 31.12.1989. (b) Only 2 cases have been referred by the State Government in 1988 and 1989. Investigation in both cases has been finalised.

(c) During the year 1989 investigations in 1051 cases have been finalised.

(d) 2 cases are being investigated.

[Translation]

## Birth Centenary Celebrations of Dr. B.R. Ambedkar

# 6045. SHRI RATILAL KALIDAS VARMA: SHRI HET RAM<sup>,</sup>

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to celebrate the birth centenary of Dr. Baba Sahab Ambedkar; and

(b) if so, the manner in which it will be celebrated?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN DE-PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) The Centenary will be celebrated at the National level in a befitting manner as, has been the practice in similar cases of celebration of the Centenaries of other distinguished citizens of India. [English]

### Ban on Advertisements of Baby Milk foods in Radio and T.V.

6046. SHRI KALP NATH RAI: SHRI EDUARDO FALEIRO:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have banned advertisements relating to baby milk foods in its media-Radio and Television, with a view to encouraging brest feeding for babies and discouraging the use of artificial milk for babies; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-OGY AND MINISTER OF STATE IN DE-PARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (PROF. M.G.K. MENON): (a) and (b). Yes, Sir. The information and Broadcasting Ministry have decided that advertisements for baby foods can be accepted by AIR and Doordarshan so long as the manufacturers and distributors of these products do not promote them as being suitable for use as partial or total substitutes for breast milk. Each proposal is required to be examined on its own merit before final acceptance.

### **Freight Equalisation Policy**

6047. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether West Bengal Government has made a strong plea for scrapping of the freight equalisation policy as industries in West Bengal had to bear a higher raw material supply compared to their counter-parts